

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4778

ANSWERED ON:22.04.2015

UNIVERSAL ELEMENTARY EDUCATION T .

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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether elementary education was meant to be universal by the March 2015 and if so, the details thereof including the present status of implementation of RTE Act;
- (b) whether several States have been facing difficulty in meeting the deadlines set under the Act and if so, the details thereof;
- (c) whether these States have requested for extension in deadlines and if so, the details thereof including the reasons therefor;
- (d) the recommendations of the Justice Verma Committee on the teachers education and the contribution of States in teachers training: and
- (e) the steps taken or being taken by the Government to make elementary education universal?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a): All the States have notified their own State RTE Rules for the implementation of the provisions of the RTE Act. The status of compliance of government schools with respect to infrastructure mandated by the RTE Act as per Unified District Information System for Education (U-DISE)2013-14, is that schools have toilets (88.15%), drinking water (95.06%), boundary wall (57.53%), playground (52.39%), library facilities (79.05%) and pupil-teacher ratio as per RTE

(62.65%). The total number of Government Schools in 2009-10 were 10.48 lakhs and in 2013-14 the number has increased to 10.93 lakhs. The number of children enrolled in the year 2009-10 for primary level was 13.34 crore and for the upper primary level the enrolment was 5.44 crore. The enrolment increased in the year 2012-13 to 13.47 crore at primary level and 6.49 crore at upper primary level.

(b) & (c): Three States had requested for the extension of deadline of the RTE Act, 2009 beyond 31st March, 2013 for the fulfilment of the norms and standards prescribed in the Schedule of the RTE Act. The issue was discussed in the Central Advisory Board of Education (CABE) meeting held on 8th November, 2012 and it was decided not to extend the RTE deadline.

(d): Based on the Justice Verma Committee recommendations, the National Council for Teacher Education has notified revised norms and standards for teacher education programmes from November, 2014, in order to improve quality of teacher training. The State Governments and University systems have been sensitized on the revised norms.

(e): The Sarva Shiksha Abhiyan (SSA) is being implemented as the programme for universalising elementary education in partnership with the States.